

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-76/2021/1874/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
Principal Judge, Family Court,
Barpeta.

Dated, Guwahati the 9th March, 2023.

Sub: **Station leave permission.**

Ref:- FCB/15/Admin/2023/190 dtd. 03.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 06.03.2023 till the morning of 09.03.2023**, has been granted, has been granted. The Counsellor, Family Court, Barpeta would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-76/2021/1875/A, dated 9.3.23

Copy to:-

✓. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)